

Chavara in Quilon District, Malipuram in Ernkulam District, Thottappally to Alleppey especially at Purkkad, Punnappra, Vadakkal, Karoor etc, in Alleppey District and Padne in Cannanore District. In Purakad area 600 huts were damaged and thousands of Coconut trees were uprooted. Land was eroded for about 6 Km. length, and average width of about 30 meters,

(b) Loan assistance was given for the entire flood control sector, which includes anti-sea erosion works. The total loan assistance given to the Government of Kerala in this sector up to the end of 1968-69 is Rs. 647.69 lakhs,

(c) About 70 Km. of sea coast has been protected up to the end of 1969-70.

#### **Taking over of Major Projects by Centre**

464. SHRI JAGASHWAR YADAV :  
SHRI K. M. MADHUKAR :  
SHRI CHANDRA SHEKHAR :  
SHRI BHOGENDRA JHA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government propose to take over major projects costing over Rs. 20 crores in States and run them as Centrally sponsored projects; and

(b) if so, the names of the projects proposed to be taken over by Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). The conference of Chairmen of State Electricity Boards held at New Delhi on 27th and 28th April, 1970 recognised that large power units in the subsequent Five Year Plans would require to be constructed, operated and maintained in the Central Sector through Regional agencies, whether possible. The Conference resolved that a Committee may be constituted to examine all aspects of Central generation. This Resolution of the Conference of the Chairmen of State Electricity Boards

is proposed to be discussed at the forthcoming conference of State Ministers of Irrigation and Power.

The question of taking over the financial responsibility of some major irrigation projects by the Centre has been considered on several occasions by the National Development Council and it has been decided by the Planning Commission that the responsibility would continue to be with the State Governments, but that 10% of the Central assistance to the State Plans would be distributed amongst the States on the criteria of spillover on account of continuing major irrigation and power Schemes.

#### **Remunerative Prices to Cotton and Jute Growers**

465. SHRI JAGESHWAR YADAV :  
SHRI JHARKHANDE RAI :  
SHRI SARJOO PANDEY :  
SHRI CHANDRA SHEKHAR SINGH :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there is any proposal to set up public sector agencies to ensure remunerative prices to cotton and jute growers and safeguard their interests from the vagary of market fluctuations ; and

(b) if so, the broad details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) and (b). It has been decided to set up a Cotton Corporation which will, *inter alia*, undertake purchases of cotton by way of price support. As regards jute, the State Trading Corporation continues to be in charge of price support operation during 1970-71.

#### **Import of Raw Jute**

466. SHRI V. NARASIMHA RAO :  
SHRI MANIBHAI J. PATEL :  
SHRI DEVINDAR SINGH GARCHI :

Will the Minister of FOREIGN TRADE be pleased to state :